

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, CENTRAL  
DISTRICT, TIS HAZARI COURTS, DELHI.**

**ORDER**

In pursuance to the letter bearing No. 6614/DHC/ Gaz.IIB/G-8/D.M./2022 dated 25-11-2022 of Hon'ble High Court of Delhi, New Delhi and thereon subsequent endorsement No. 89334/DM/Gaz./2022 dated 26-11-2022 of the Office of the Ld. Principal District & Sessions Judge (HQs), Delhi, it is ordered that below mentioned Ld. Judicial Officer, Delhi shall hold their Courts at Central Jail (Tihar), Rohini Jail, & Mandoli Jail New Delhi on the dates mentioned against their names to conduct the remand proceedings of the under trials, in accordance with law.

Sl. No	Name of Ld. CMMs / MMs	Day of Duty	Jail Nos.
1	<b>Sh. Yashdeep Chahal, MM, PHC, New Delhi.</b> R/o E-2/110, Second Floor, Sector-11, Rohini, New Delhi-85 Mob. 9818066628	01-12-2022	Jail No. 01, 02, 03 & 05, Tihar Jail
2	<b>Sh. Himanshu Tanwar, MM, South East, Saket Courts, Delhi</b> R/o H. No. 1477, Sector-43, Gurugram, HR, Near Queens Plaza Market. Mob. 9811441445	01-12-2022	Jail No. 04, 06, 07, 08, & 9, Tihar Jail
3	<b>Sh. Dev Chaudhary, MM, Shahdara, KKD Courts, Delhi</b> R/o 652, 1 <sup>st</sup> Floor, C-1 Block, Palam Vihar, Gurugram, HR Mob. 9416788884	02-12-2022	Jail No. 01, 02, 03 & 05, Tihar Jail
4	<b>Sh. Varun Chandra, MM, South, Saket Courts, Delhi.</b> R/o 5-D, DDA MIG Flats, Shivam Enclave, Jhilmil, Delhi-32, Mob. 9873435033	02-12-2022	Jail No. 04, 06, 07, 08, & 9, Tihar Jail
5	<b>Sh. Vinod Kumar, MM, Central, THC, Delhi</b> R/o B-28, 4 <sup>th</sup> Floor, Raghu Nagar, Pankha Road, New Delhi. Mob. 9716507051	03-12-2022	Jail No. 01, 02, 03 & 05, Tihar Jail
6	<b>Sh. Vaibhav Kumar, MM, North East, KKD Courts, Delhi.</b> R/o 3001, IFCI Apartments, Sector-23, Dwarka, New Delhi-77. Mob. 9999845585	03-12-2022 05-12-2022	Jail No. 04, 06, 07, 08, & 9, Tihar Jail
7	<b>Ms. Manu Shree, MM, PHC, New Delhi.</b> R/o 7036, 1 <sup>st</sup> Floor, Vasant Kunj, B-10 (Entry from Gate. No. 2) New Delhi. Mob. 7428799745	05-12-2022	Jail No. 01, 02, 03 & 05, Tihar Jail
8	<b>Sh. Subham Davadiya, MM, West, THC, Delhi</b> R/o Flat No. 1715, Delhi Admn. Flat, Gulabi Bagh, Delhi-07 Mob. 9717580535	01-12-2022 02-12-2022	Rohini Jail
9	<b>Sh. P Bhargav Rao, MM, West, THC, Delhi</b> R/o H. No. C-2, Block B-1, Khasra No. 876/2 Sant Nagar, Burari, Delhi-84 Mob. 9873573493	01-12-2022	Rohini Jail
10	<b>Sh. Vikas Madan, MM, North West, Rohini Courts, Delhi</b> R/o Flat No. 803, B-Block, Judicial Residential Complex, Sector-26, Rohini, Delhi-85. Mob. 8950956789	02-12-2022	Rohini Jail
11	<b>Ms. Sanya Dalal, MM, North West, Rohini Courts, Delhi</b> R/o H. No. 3446, Sector-2, Bahadurgarh, District Jhajjar-124507 HR. Mob. 7056333423	03-12-2022	Rohini Jail

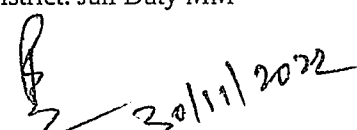
  
30/11/2022

12	<b>Ms. Shivli Taiwar, MM, THC, Delhi.</b> R/o F-48, Mansarovar Garden, New Delhi. Mob. 9910046873	03-12-2022	Rohini Jail
13	<b>Ms. Shama Gupta, CMM, North, Rohini Courts, Delhi.</b> R/o A-702, 7 <sup>th</sup> Floor, Judicial Officer's Residential Complex Bawana Road; Sector-26, Rohini, Delhi. Mob. 8527291390	05-12-2022	Rohini Jail
14	<b>Sh. Ajay Singh Parihar, MM, North West, Rohini Courts, Delhi.</b> R/o Flat No. 602, B-Block, Judicial Residential Complex, Sector-26, Rohini-85 Mob. 9911576409	05-12-2022	Rohini Jail
15	<b>Ms. Renu Choudhary, MM, North East, KKD Courts, Delhi</b> R/o C-23, Madhu Vihar, Near Sai Chowk, Patparganj, Delhi-92 Mob.7428799750	01-12-2022	Jail No. 14, 15 & 16, Mandoli Jail
16	<b>Ms. Archana Baniwal, CMM, South West, Dwarka Courts, Delhi.</b> R/o D-71, Saket Court Residential Complex, Delhi. Mob. 8527291388	01-12-2022 02-12-2022 03-12-2022	Jail No. 11, 12 & 13, Mandoli Jail
17	<b>Ms. Pooja Yadav, MM, East, KKD Courts, Delhi.</b> R/o F-227, Sector-9, New Vijay Nagar, Ghaziabad, UP 201009. Mob. 9650273107	02-12-2022	Jail No. 14, 15 & 16, Mandoli Jail
18	<b>Sh. Ajit Narayan, MM, Shahdara, KKD Courts, Delhi.</b> R/o 1997, 1 <sup>st</sup> Floor, Delhi. Admn. Flats Gulabi Bagh, Delhi Mob. 8882534890	03-12-2022	Jail No. 14, 15 & 16, Mandoli Jail
19	<b>Ms. Snigdha Sarvaria, CMM, PHC, New Delhi.</b> R/o 10A, Second & Third Floor, Sanjay Nagar, Gulabi Bagh, Delhi. Mob. 9650081029	05-12-2022	Jail No. 11, 12 & 13, Mandoli Jail
20	<b>Ms. Preeti Parewa, CMM, Shahdara, KKD Courts, Delhi.</b> R/o 98C, Pocket-B, Mayur Vihar, Phase-II, Delhi. Mob. 8527291398	05-12-2022	Jail No. 14, 15 & 16, Mandoli Jail

**Note:-**


01. If any of the above Ld. Officers happens to be on leave or otherwise not available, his/her Ld. Link Magistrate (as per Link Roster of concerned district) shall hold the Court at concerned Jail on the dates mentioned above.

02. If any the above Ld. Officers happens to be Duty Magistrate in his/her district, then another Ld. Officer shall be appointed as Duty Magistrate by the concerned Ld. CMM for the district. Jail Duty MM shall remain unchanged.

  
 ( Addl. Chief Metropolitan Magistrate)  
 For Chief Metropolitan Magistrate  
 Central District, THC, Delhi.

**Copy forwarded for information and necessary action to:-**

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi  
(Through Ld. Principal District & Sessions Judge (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Ld. Principal District & Sessions Judges, all District, Delhi/ New Delhi.
04. The Ld. CMMs, all Districts, Delhi/New Delhi.
05. The Officer Incharge, Pool Car, THC,PHC,KKD, Rohini, Dwarka & Saket Courts,Delhi.
06. All the ACMMs/MMs, Central District, Delhi.
07. The Ld. Officers Concerned.
08. The Secretary (Law & Judl.) Govt. of NCT of Delhi.
09. The Secretary (Home) Govt. of NCT of Delhi.
10. The Commissioner of Police, Delhi.
11. The Director, Prosecution with the request to depute Ld. APPs as per rule.
12. The Deputy Commissioner of Police,Ops. & Election, office of the Commissioner of Police, Delhi with the request that necessary provision of transport and security for Ld. Judicial Officer, deputed for duty be made.
13. The Secretary, Bar Association, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
14. The Admn. Officer (Judicial), Judicial Branch, Central District, Delhi with the request to inform the Ld. Sessions Judges, Central District, Delhi.
15. The Chief Law Officer, Tihar Jail, Delhi.
16. Central Web-site Committee through LAYER
17. The video Conferencing Room No. 211, Tis Hazari Courts, Delhi
18. Reader to the undersigned.
19. Office file.

  
( Addl. Chief Metropolitan Magistrate )  
For Chief Metropolitan Magistrate  
Central District,THC, Delhi.